

(b) if so, the amount of gross public borrowing so far raised in the country during the current financial year by the Central and the State Governments?

The Minister of Finance and Iron and Steel (Shri T. T. Krishnamachari):

(a) Yes, Sir.

(b) Rs. 226.26 crores.

#### Double Taxation on Income

743. Dr. Ram Subhag Singh : Will the Minister of Finance be pleased to refer to the reply given to Unstarred Question No. 628 on the 12th March, 1956, and state:

(a) whether the Governments of India and Ceylon have since ratified the agreement regarding the avoidance of double taxation on income; and

(b) when the agreement will become effective?

The Minister of Finance and Iron and Steel (Shri T. T. Krishnamachari):

(a) Not yet.

(b) The agreement will become effective after :—

(i) the necessary resolution is passed by the Ceylon Senate, a similar resolution having already been passed by the House of Representatives of Ceylon; and

(ii) necessary notification is made in the Government of India Gazette as required by section 49A of the Indian Income-tax Act.

#### Tribal Students

744. Shri Dasaratha Deb: Will the Minister of Education be pleased to state the total number of tribal students reading in IX and X classes in Tripura Schools at present?

The Deputy Minister of Education (Dr. K. L. Shrimall) : 143.

#### Girl Tribal Students of Tripura

745. Shri Dasaratha Deb : Will the Minister of Education be pleased to state:

(a) whether there is any boarding house for the girls tribal students of Tripura ;

(b) whether Government received any representation from Ganatrantric Nari Samity, Tripura, for establishing two such boarding houses at Agartala and Khawal; and

(c) if so, the action taken thereon?

The Deputy Minister of Educa (Dr. M. M. Das) : (a) No, Sir.

(b) Yes, Sir.

(c) The information is being collected and will be placed on the Table of the House in due course.

#### Chakra Triba Zumias

746. Shri Dasaratha Deb : Will the Minister of Home Affairs be pleased to state:

(a) the total number of Chakra Tribal Zumias rehabilitated in Tripura during the last three years;

(b) whether it is a fact that hundreds of Chakra Zumias have applied for rehabilitation at Mam and Deo Valley, Tripura; and

(c) what steps are being taken to expedite their rehabilitation?

The Minister in the Ministry of Home Affairs (Shri Datar) : (a) 253 families.

(b) No, Sir. Only 196 families have applied for rehabilitation in these valleys.

(c) Tripura has not been cadastrally surveyed. Every application for settlement on land, therefore, requires local enquiry by a responsible officer before settlement is sanctioned so that there may not be any dispute with the adjoining land owners. In spite of this handicap, 137 of the 196 families have been rehabilitated. The Tripura Administration is taking all necessary steps to settle them as early as possible.

#### Welfare of Children and Destitute Women

747. Shri R. P. Garg : Will the Minister of Education be pleased to state:

(a) the number of institutions, if any, directly run by Central Government for the welfare of children and destitute women;

(b) the number of inmates of each and the cost of maintenance;

(c) whether any new institutions to look after destitute women and children are proposed to be set up in the near future; and

(d) if so, the number State-wise and the expenditure involved therein?

The Deputy Minister of Education (Dr. M. M. Das) : (a) to (d). The information is being collected and will be laid on the Table of the Sabha as soon as possible.